

**S U P R E M E C O U R T O F I N D I A**  
**RECORD OF PROCEEDINGS**

Writ Petition(s)(Civil) No(s). 551/2021

SHAHIDA QURAIISHI Petitioner(s)

VERSUS

UNION OF INDIA &amp; ORS. Respondent(s)

(FOR ADMISSION )

Date : 28-06-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR  
HON'BLE MR. JUSTICE DINESH MAHESHWARI  
HON'BLE MR. JUSTICE ANIRUDDHA BOSEFor Petitioner(s) Mr. Sonia Mathur, Sr. Adv.  
Ms. Vandana Sharma Bhandari, AOR  
Ms. Ankita Chaudhary, Adv.  
Mr. Praneet Pranav, Adv.  
Ms. Alpana Sharma, Adv.  
Mr. Sayooj Mohan Das, Adv.  
Mr. Bhaskar Gowtham, Adv.  
Ms. Bharti Tyagi, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E RAs requested by the counsel for the  
petitioner, list this matter along with Transfer  
Petition (C) Nos.1249-1250 of 2020 before  
appropriate Bench.

Liberty to apply for listing is granted.

(NEETU KHAJURIA)  
COURT MASTER(VIDYA NEGI)  
COURT MASTER

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